


**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


**APPLICATION NUMBER :
PETITION NUMBER : CP/16/17
NAME OF THE PETITIONER(S) : P. RANGASAMY +13
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8
SECTION : 241/242**

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
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2.	K.S. Shivashanmugam K. Giri prasath K. BANUPRIYA	Counsel for 8 th Respondent <u>ORDER</u>	K. Subis
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Shri R.Vidhyashankar and Shri R.Ashok Kumar, Counsel for Petitioner present. Shri K.S.Shivashanmugam, Shri K.Giri Prasath and Ms. Banupriya, Counsel for R8 present. Counsel for petitioner submitted that as per the direction given on 30/3/2017, private notice has been served on respondents and filed proof of effecting service along with an affidavit. Counsel for respondents prayed time for filing counter. Time enlarged at request. Put up on 1/6/2017 at 10.30 A.M.


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)